

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5591

ANSWERED ON:30.04.2013

DRUG ADDICTION

Dubey Shri Nishikant ;Gandhi Shri Feroze Varun;Pakkirappa Shri S.;Vishwanath Shri Adagur H

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of cases of drug addiction that have come to the notice of the Government under the Juvenile Justice (Care and Protection of Children) Act, 2000 during each of the last three years and the current year, State-wise;
- (b) the action taken by the Government in this regard including treatment for drug addiction, de-addiction and rehabilitation of such juveniles;
- (c) whether the Government has conducted any alcohol awareness programmes in schools and colleges across the country during the said period;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) : The Juvenile Justice (Care and Protection of Children) Act, 2000 as amended in 2011 provides for in-patient treatment of children which includes children in conflict with law, who are addicted to any narcotic drug or psychotropic substance, in Integrated Rehabilitation Centres for Addicts (IRCA) supported by the Ministry of Social Justice and Empowerment under the Scheme of 'Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services' or any other corresponding scheme for the time being in force. These IRCA provide the following services:-

- i. Preventive Education and Awareness Generation
- ii. Identification of addicts for motivational counseling
- iii. Detoxification and Whole Person Recovery
- iv. Referral services
- v. After-care and Follow-up
- vi. Care and support to families for co-dependence and rehabilitation

The record regarding the number of children who have taken treatment in IRCA under the Juvenile Justice (Care and Protection of Children) Act is not maintained. However, the number of beneficiaries including children, who have been benefited under the Ministry's Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse during the last three years and the current year are as under:-

Year	Total No. of Beneficiaries (Approx.)
2010-11	1,10,700
2011-12	1,28,412
2012-13	70,000
2013-14	Nil

(c) and (d): The Ministry of Social Justice and Empowerment in collaboration with National Bal Bhavan, an autonomous body under the Ministry of Human Resources Development, has undertaken an awareness generation programme about the ill effects of drug and alcohol abuse among the children of the age group of 12 to 16 years through a series of activities like poster making, creative writing, lecture, rally, nukkad natak etc at local, zonal and national level during the year 2011-12 and 2012-13.

(e): Does not arise in view of (c) and (d) above.